National Company Law Tribunal

Allahabad Bench

CP NO. 7-2/ALD/2017, (AA 1/0.13/ALD)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF T **NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017**

NAME OF THE COMPANY: Nagenshore Education PV+ Ltd.
SECTION OF THE COMPANIES ACT: U/S 230/232 of the Companies act to 52013

Sl. NO.

Representation

1.

2.

Anjani Kunan Pes petitioner ofth

CP No. 72/ALD/2017, CAA No. 19/ALD/2017

Sri Anjani Kumar Singh, PCS for petitioner. Proxy for OL is present. It is informed that a notice on behalf of the petitioner has been sent to the office of the RD as well as office of the OL, but their affidavits/report are still awaited. Hence, the time is granted.

The matter be listed on 6th September, 2017.

Dated:11.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: P.K. Jyoti